

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 156  
CP 45 of 2019

**Order under Section 241-242**

**IN THE MATTER OF:**

Meenaben Khuman & Anr  
V/s  
MK Handicrafts Pvt Ltd & Anr

.....Applicant

.....Respondent

**Order delivered on ..12/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**


For the Applicant : PCS, Mr. Vinit Nagar.  
For the Respondent : None.

**ORDER**

We direct the parties to upload all the pleadings and submissions on E-portal within 7 days, if not yet uploaded.

The matter to appear for further consideration on 04.09.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)